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ITEM NO.44

REGISTRAR COURT. 2 SECTION XI
S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
BEFORE THE REGISTRAR MR. M V RAMESH

Civil Appeal No(s). 12048/2016

OM PRAKASH

Appellant(s)

VERSUS

STATE OF U.P AND ORS.

Respondent(s)

Date : 13/04/2017 This appeal was called on for hearing today.

For Appellant(s) Mr.Ali Qamrar Zaidi,Adv.

Mr. Satya Mitra,Adv.

For Respondent(s)

Mr. Rajesh Kumar,Adv.

UPON hearing the counsel the Court made the following

O R D E R

Service of notice is complete on the respondent No.1 but no one has entered appearance on his behalf.

Four weeks time is given to the respondent Nos. 2, 3 and 4 to file the counter affidavit.

Ld. Counsel for the parties shall also file the statement of case within the statutory period. After expiry of statutory period, list the matter before the Hon'ble Court.

(M V RAMESH)
Registrar

MG